ANNEXURE - 3

Name of the Corporate Debtor: Maxgrow Overseas Limited; **Date of commencement of CIRP: 19/05/2022;** **List of creditors as on : 08/06/2022**

List of secured financial creditors (other than financial creditors belonging to any class of creditors

Amount in Rs

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC,					
1	Bank of Baroda	02-06-2022	46,89,63,253.00	46,89,63,253.00	Secured creditor		0	Unrelated party		0	0	0	0	The claims have been admitted provisionally as: 1) we have asked for further documents, information, records, etc. which is yet to be received from the respective Financial Creditors, 2) No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.
2	Bank of India	02-06-2022	47,34,30,666.50	47,34,30,666.50	Secured creditor		0	Unrelated party		0	0	0	0	The claims have been admitted provisionally as: 1) we have asked for further documents, information, records, etc. which is yet to be received from the respective Financial Creditors, 2) No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.
3	Union Bank of India	03.06.2022	12,10,72,829.77	12,10,72,829.77	Secured creditor		0	Unrelated party		0	0	0	0	The claims have been admitted provisionally as: 1) we have asked for further documents, information, records, etc. which is yet to be received from the respective Financial Creditors, 2) No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.
4	Punjab National Bank	07.06.2022	57,72,36,101.61	57,72,36,101.61	Secured creditor		0	Unrelated party		0	0	0	0	The claims have been admitted provisionally as: 1) we have asked for further documents, information, records, etc. which is yet to be received from the respective Financial Creditors, 2) No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.
	TOTAL		**1,64,07,02,850.88**	**1,64,07,02,850.88**										